

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) and (b). In some cases persons who had been provided alternative accommodation and who had constructed structures over plots allotted to them in J. J. Colonies have resettled in those places from where they were removed earlier. Over 500 fresh encroachments have already been removed by Delhi Development Authority.

(c) and (d). Information is being collected.

Housing problem in Assam

144. SHRI NIHAR LASKAR: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether housing problem in the Assam State is very acute and the Government have not given much help to the State so far;

(b) if so, whether the Assam Government have been requesting the Centre to help the State for the development of land for low-income group so that they could build the houses; and

(c) what is the total loan so far granted to the State for this purpose?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) to (c). The Government of Assam have reported that the housing problem in major urban areas of the State is very acute while in rural areas it is moderate.

Except the Subsidised Housing Scheme for plantation Workers, which is in the Central sector, all other social housing schemes, including the Low Income Group Housing Scheme, are in the State sector. From 1st April, 1969, Central financial assistance for all State sector programmes, in-

cluding housing, is released to the State Governments in the shape of 'block loans' and 'block grants' without their being tied to any particular scheme or head of development. The State Governments are free to earmark funds for various State sector schemes including housing, according to the requirements and priorities to be determined by them. Under the Central sector Subsidised Housing Scheme for Plantation Workers, a sum of Rs. 206.40 lakhs (Rs. 76.17 lakhs as grant and Rs. 130.23 lakhs as loan) has been released to the State Government upto 1976-77 for its implementation. Besides Central block assistance and the funds released under the Subsidised Housing Scheme for Plantation Workers, the Ministry of Works and Housing allocated L.I.C. loans amounting to Rs. 218.53 lakhs upto 1976-77 to the Government of Assam for implementation of various social housing schemes. Further, Housing and Urban Development Corporation had also sanctioned loans amounting to Rs. 145.07 lakhs to the executing agencies in the State, but all the schemes had later been withdrawn by the concerned agencies in the State. Two new Schemes have been received by HUDCO for assistance.

Scheme to acquaint Primary and Secondary school teachers regarding 10+2+3 system of education

145. SHRI D. B. CHANDRA GOWDA: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether some States have introduced a correspondence course for primary and secondary school teachers to acquaint them with the intricacies of the 10+2+3 system of education;

(b) if so, the salient features of the scheme; and

(c) whether Government have opened any cell in the Education Department to keep a close watch on